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CHAPTER 96

MISCELLANEOUS MANUFACTURED ARTICLES

NOTES:

1. This Chapter does not cover:
 - (a) pencils for cosmetic or toilet uses (Chapter 33);
 - (b) articles of Chapter 66 (for example, parts of umbrellas or walking-sticks);
 - (c) imitation jewellery (heading 7117);
 - (d) parts of general use, as defined in Note 2 of Section XV, of base metal (Section XV), or similar goods of plastics (Chapter 39);
 - (e) cutlery or other articles of Chapter 82 with handles or other parts of carving or moulding materials, heading 9601 or 9602 applies, however, to separately presented handles or other parts of such articles;
 - (f) articles of Chapter 90 (for example, spectacle frames (heading 9003), mathematical drawing pens (heading 9017), brushes of a kind specialised for use in dentistry or for medical, surgical or veterinary purposes (heading 9018);
 - (g) articles of Chapter 91 (for example, clock or watch cases);
 - (h) musical instruments or parts or accessories thereof (Chapter 92);
 - (ij) articles of Chapter 93 (arms and parts thereof);
 - (k) articles of Chapter 94 (for example, furniture, lamps and lighting fittings);
 - (l) articles of Chapter 95 (toys, games, sports requisites);
 - (m) works of art, collectors' pieces or antiques (Chapter 97)

2. In heading 9602, the expression "vegetable or mineral carving material" means:
 - (a) hard seeds, pips, hulls and nuts and similar vegetable materials or a kind used for carving (for example, corozo and dom);
 - (b) amber, meerschaum, agglomerated amber and agglomerated meerschaum, jet and mineral substitutes for jet.

3. In heading 9603, the expression "prepared knots and tufts for broom or brush making" applies only to unmounted knots and tufts of animal hair, vegetable fibre or other material, which are ready for incorporation without division in brooms or brushes, or which require only such further minor processes as trimming to shape at the top, to render them ready for such incorporation.

4. Articles of this Chapter, other than those of headings 9601 to 9606 or 9615, remain classified in the Chapter whether or not composed wholly or partly of precious metal or metal clad with precious metal, of natural or cultured

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pearls, or precious or semi-precious stones (natural, synthetic or reconstructed). However, headings 9601 to 9606 and 9615 include articles in which natural or cultured pearls, precious or semi-precious stones (natural, synthetic or reconstructed), precious metal or metal clad with precious metal constitute only minor constituents.

Exim Code	Item Description	Policy	Policy Conditions
9601	WORKED IVORY, BONE, TORTOISE-SHELL, HORN, ANTLERS, CORAL, MOTHER-OF-PEARL AND OTHER ANIMAL CARVING MATERIAL, AND ARTICLES OF THESE MATERIALS (INCLUDING ARTICLES OBTAINED BY MOULDING)		
9601 10 00	Worked ivory and articles of ivory	Prohibited	Not permitted to be imported
9601 90	Other:		
9601 90 10	Worked tortoise-shell and articles thereof	Restricted	
9601 90 20	Worked mother-of-pearl and articles thereof	Restricted	
9601 90 30	Worked bone (excluding whale bone) and articles thereof	Restricted	↓
9601 90 40	Worked horn, coral and other animal carving material and articles thereof	Restricted	Import of “worked coral” will be “Free”.
9601 90 90	Other	Restricted	
9602	WORKED VEGETABLE OR MINERAL CARVING MATERIAL AND ARTICLES OF THESE MATERIALS MOULDED OR CARVED ARTICLES OF WAX, OF STEARIN, OF NATURAL GUMS OR NATURAL RESINS OR OF MODELLING PASTES, AND OTHER MOULDED OR CARVED ARTICLES, NOT ELSEWHERE SPECIFIED OR INCLUDED; WORKED, UNHARDENED GELATIN (EXCEPT GELATIN OF HEADING 3503) AND ARTICLES OF UNHARDENED GELATIN		
9602 00	<i>Worked vegetable or mineral carving material and articles of these materials moulded or carved articles of wax, of stearin, of natural gums or natural resins or of modelling pastes, and other moulded or carved articles, not elsewhere specified or included; worked,</i>		

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	<i>unhardened gelatin (except gelatin of heading 3503) and articles of unhardened gelatin:</i>		
9602 00 10	Worked vegetable carving material and articles thereof	Free	
9602 00 20	Moulded or carved articles of wax, stearin, natural gums and resins and other moulded or carved articles	Free	
9602 00 30	Gelatin capsules, empty	Free	
9602 00 40	Other articles of unhardened gelatin	Free	
9602 00 90	Other	Free	
9603	BROOMS, BRUSHES (INCLUDING BRUSHES CONSTITUTING PARTS OF MACHINES, APPLIANCES OR VEHICLES), HAND-OPERATED MECHANICAL FLOOR SWEEPERS, NOT MOTORISED, MOPS AND FEATHER DUSTERS; PREPARED KNOTS AND TUFTS FOR BROOM OR BRUSH MAKING; PAINT PADS AND ROLLERS; SQUEEGEES (OTHER THAN ROLLER SQUEEGEES)		
9603 10 00	Brooms and brushes, consisting of twigs or other vegetable materials, bound together, with or without handles	Free	
	<i>Tooth brushes, shaving brushes, hair brushes, nail brushes, eyelash brushes and other toilet brushes for use on the person, including such brushes constituting parts of appliances:</i>		
9603 21 00	Tooth brushes, including dental-plate brushes	Free	
9603 29 00	Other	Free	
9603 30	<i>Artists' brushes, writing brushes and similar brushes for the application of cosmetics:</i>		
9603 30 10	Artist brushes	Free	
9603 30 20	Brushes for the application of cosmetics	Free	
9603 30 90	Other	Free	
9603 40	<i>Paint, distemper, varnish or similar brushes (other than brushes of sub-heading 9603 30); paint pads and rollers:</i>		
9603 40 10	Paint, distemper, varnish or similar brushes (other than brushes of sub-heading 9603 30)	Free	

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9603 40 20	Paint pads and rollers	Free	
9603 50 00	Other brushes constituting parts of machines, appliances or vehicles	Free	
9603 90 00	Other	Free	
9604 00 00	Hand sieves and hand riddles	Free	
9605	TRAVEL SETS FOR PERSONAL TOILET, SEWING OR SHOE OR CLOTHES CLEANING		
9605 00	<i>Travel sets for personal toilet, sewing or shoe or clothes cleaning:</i>		
9605 00 10	For personal toilet	Free	
9605 00 90	Other	Free	
9606	BUTTONS, PRESS-FASTENERS, SNAP-FASTENERS AND PRESS-STUDS, BUTTON MOULDS AND OTHER PARTS OF THESE ARTICLES; BUTTON BLANKS		
9606 10	<i>Press-fasteners, snap-fasteners and press-studs and parts thereof:</i>		
9606 10 10	Press-fasteners, snap-fasteners and press-studs	Free	
9606 10 20	Parts	Free	
	Buttons:		
9606 21 00	Of plastics, not covered with textile material	Free	
9606 22 00	Of base metals, not covered with textile material	Free	
9606 29	Other:		
9606 29 10	Button of coconut shell or wood	Free	
9606 29 90	Other	Free	
9606 30	Button moulds and other parts of buttons; button blanks:		
9606 30 10	Button blanks	Free	
9606 30 90	Other	Free	
9607	SLIDE FASTENERS AND PARTS THEREOF		
	SLIDE FASTENERS:		
9607 11	<i>Fitted with chain scoops of base metal:</i>		
9607 11 10	Zip fasteners	Free	
9607 11 90	Other	Free	

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9607 19	<i>Other:</i>		
9607 19 10	Zip fasteners	Free	
9607 19 90	Other	Free	
9607 20 00	Parts	Free	
9608	BALL POINT PENS; FELT TIPPED AND OTHER POROUS-TIPPED PENS AND MARKERS; FOUNTAIN PENS; STYLOGRAPH PENS AND OTHER PENS; DUPLICATING STYLOS; PROPELLING OR SLIDING PENCILS; PEN HOLDERS, PENCIL HOLDERS AND SIMILAR HOLDERS; PARTS (INCLUDING CAPS AND CLIPS) OF THE FOREGOING ARTICLES, OTHER THAN THOSE OF HEADING 9609		
9608 10	<i>Ball point pens:</i>		
	<i>With liquid ink (for rolling ball point pen):</i>		
9608 10 11	High value ball point pens (US \$ 100 and above c.i.f. per unit)	Free	
9608 10 12	Ball point pens with body or cap of precious metal or rolled precious metal	Free	
9608 10 19	Other	Free	
	<i>Other:</i>		
9608 10 91	High value ball point pens (US \$ 100 and above c.i.f. per unit)	Free	
9608 10 92	Ball point pens with body or cap of precious metal or rolled precious metal	Free	
9608 10 99	Other	Free	
9608 20 00	Felt tipped and other porous-tipped pens and markers	Free	
9608 30	<i>Fountain pens, stylograph pens and other pens:</i>		
	<i>Fountain pens:</i>		
9608 30 11	High value ball point pens (US \$ 100 and above c.i.f. per unit)	Free	
9608 30 12	With body or cap of precious metal or rolled precious metal	Free	
9608 30 19	Other	Free	

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	<i>Stylograph pens:</i>		
9608 30 21	High value ball point pens (US \$ 100 and above c.i.f. per unit)	Free	
9608 30 22	With body or cap of precious metal or rolled precious metal	Free	
9608 30 29	Other	Free	
	<i>Other:</i>		
9608 30 91	High value ball point pens (US \$ 100 and above c.i.f. per unit)	Free	
9608 30 92	With body or cap of precious metal or rolled precious metal	Free	
9608 30 99	Other	Free	
9608 40 00	Propelling or sliding pencils	Free	
9608 50 00	Sets of articles from two or more of the foregoing sub-headings	Free	
9608 60	<i>Refills for ball point pens, comprising the ball point and ink-reservoir:</i>		
9608 60 10	With liquid ink (For rolling ball-pen)	Free	
9608 60 90	Other	Free	
	<i>Other:</i>		
9608 91	<i>Pen nibs and nib points:</i>		
9608 91 10	Nib points for pen	Free	
9608 91 20	Nibs of wool felt or plastics for use in the manufacture of porous tip pen or markers	Free	
9608 91 30	Other pen nibs	Free	
	<i>Other:</i>		
9608 91 91	Of metal	Free	
9608 91 99	Other	Free	
9608 99	<i>Other:</i>		
9608 99 10	Pen holders, pencil holders and similar holders	Free	
9608 99 90	Other	Free	
9609	PENCILS (OTHER THAN PENCILS OF HEADING 9608), CRAYONS, PENCIL LEADS, PASTELS, DRAWING CHARCOALS, WRITING OR DRAWING CHALKS AND TAILORS' CHALKS		

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9609 10 00	Pencils and crayons, with leads encased in a rigid sheath	Free	
9609 20 00	Pencil leads, black or coloured	Free	
9609 90	Other:		
9609 90 10	Slate pencils	Free	
9609 90 20	Other pencils	Free	
9609 90 30	Pastels, drawing charcoals and writing or drawing chalks and tailors chalks	Free	
9609 90 90	Other	Free	
9610 00 00	Slates and Boards, with writing or drawing surfaces, whether or not framed	Free	
9611 00 00	Date, sealing or numbering stamps, and the like (including devices for printing or embossing labels), designed for operating in the hand; hand-operated composing sticks and hand printing sets incorporating such composing sticks	Free	
9612	TYPEWRITER OR SIMILAR RIBBONS, INKED OR OTHER WISE PREPARED FOR GIVING IMPRESSIONS, WHETHER OR NOT ON SPOOLS OR IN CARTRIDGES; INK-PADS, WHETHER OR NOT INKED, WITH OR WITHOUT BOXES		
9612 10	Ribbons:		
9612 10 10	Computer printer ribbon	Free	
9612 10 20	Ribbon for typewriters, other than electronic and similar machines	Free	
9612 10 30	Ribbon for electronic typewriter	Free	
9612 10 90	Other	Free	
9612 20 00	Ink-pads	Free	
9613	CIGARETTE LIGHTERS AND OTHER LIGHTERS, WHETHER OR NOT MECHANICAL OR ELECTRICAL AND PARTS THEREOF OTHER THAN FLINTS AND WICKS		
9613 10 00	Pocket lighters, gas fuelled, non-refillable	Free	
9613 20 00	Pocket lighters, gas fuelled, refillable	Free	

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9613 80	<i>Other lighters:</i>		
9613 80 10	Electronic	Free	
9613 80 90	Other	Free	
9613 90 00	Parts	Free	
9614 00 00	Smoking pipes (including pipe bowls) and cigar or cigarette holders and parts thereof	Free	
9615	COMBS, HAIR-SLIDES AND THE LIKE, HAIRPINS, CURLING PINS, CURLING GRIPS, HAIR-CURLERS AND THE LIKE, OTHER THAN THOSE OF HEADING 8516, AND PARTS THEREOF		
	<i>Combs, hair-slides and the like:</i>		
9615 11 00	Of hard rubber or plastics	Free	
9615 19 00	Other	Free	
9615 90 00	Other	Free	
9616	SCENT SPRAYS AND SIMILAR TOILET SPRAYS, AND MOUNTS AND HEADS THEREFOR; POWDER-PUFFS AND PADS FOR THE APPLICATION OF COSMETICS OR TOILET PREPARATIONS		
9616 10	<i>Scent sprays and similar toilet sprays, and mounts and heads therefor:</i>		
9616 10 10	Scent sprays and similar toilet sprays	Free	Import of toilet sprays containing ozone depleting substances is however, restricted.
9616 10 20	Mounts and heads	Free	
9616 20 00	Powder-puffs and pads for the application of cosmetics or toilet preparations	Free	
9617	VACUUM FLASKS AND OTHER VACUUM VESSELS, COMPLETE WITH CASES; PARTS THEREOF OTHER THAN GLASS INNERS		
9617 00	<i>Vacuum flasks and other vacuum vessels, complete with cases; part thereof other than glass inners:</i>		

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	<i>Vacuum flasks and other vessels, complete with case:</i>		
9617 00 11	Vacuum flasks having a capacity not exceeding 0.75 l	Free	
9617 00 12	Vacuum flasks having a capacity exceeding 0.75 l	Free	
9617 00 13	Casserol and any other vacuum containers	Free	
9617 00 19	Other	Free	
9617 00 90	Parts (other than glass inners)	Free	
9618 00 00	Tailors' dummies and other lay figures; automata and other animated displays, used for shop window dressing	Free	
9619	SANITARY TOWELS (PADS) AND TAMPONS, NAPKINS AND NAPKIN LINERS FOR BABIES AND SIMILAR ARTICLES, OF ANY MATERIAL		
9619 00	<i>Sanitary towels (pads) and tampons, napkins and napkin liners for babies and similar articles, of any material:</i>		
9619 00 10	Sanitary towels (pads) or sanitary napkins	Free	
9619 00 20	Tampons	Free	
9619 00 30	Napkins and napkin liners for babies	Free	
9619 00 40	Clinical diapers	Free	
9619 00 90	Others	Free	
9620 00			
9620 00 00	Monopods, bipods, tripods and similar articles	Free	

Policy Conditions of this Chapter:

- (1) Import of wild animals (including their parts and products) as defined in the Wildlife (Protection) Act, 1972 (as amended from time to time) is prohibited and in respect of those species listed in CITES, is subject to the provisions of CITES.